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Government of India/ Ministry of Finance  
Department of Revenue  
Central Board of Direct Taxes

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New Delhi, the 18<sup>th</sup> September 2008

## PRESS RELEASE

The Central Board of Direct Taxes have extended the last date of filing of income tax returns and obtaining tax audit report under section 44AB of the Income Tax Act, 1961, due by 30<sup>th</sup> September 2008, to 30<sup>th</sup> November 2008 in the state of Bihar in view of the disruption caused by floods in the state.

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